

Sharing of Losses of Revenue Due to Abolition of Liquor Shops in Tribal Areas

4409. SHRI GIRIDHAR GOMANGO : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether the States have urged to the Central Government for sharing losses of the revenue due to abolition of liquor shops in tribal areas ; and

(b) if so, the total approximate annual revenue from the liquor shops, State-wise indicated to his Ministry and the losses thereof due to abolition and if fully abolished ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGON) : (a) No, Sir.

(b) Does not arise.

Programme and Projects for Family Planning and Child Development during 7th Plan

4410. SHRIMATI MADHURI SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) what are the main programmes and projects envisaged in the Seventh Plan for family planning and child development ; and

(b) whether International agencies and foreign Government have provided assistance for family planning and child development services programmes in operation at present in the country and if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) The Seventh Five Year Plan has not yet been finalised.

(b) International and bilateral agencies are providing cash and commodity assistance for family planning and child development schemes like the Area Projects, Post Partum Programme, Contraceptive Supplies, Population Education, Expanded Programme of

Immunization, Integrated Child Development Services etc.

उद्योगों में आग को रोकने के लिए उपाय

4411. श्री राम लाल राही : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने ऐसे उपाय सुझाने के लिए किसी समिति की नियुक्ति की है कि मझौले, भारी और विस्फोटक उद्योगों में आग न लगने पाए अथवा यदि लग भी जाए तो उस पर तुरन्त काबू पाया जा सके ; और

(ख) यदि हां, तो इस समिति ने क्या सिफारिशें की हैं और उनमें से कितनी सिफारिशों को लागू किया जा रहा है और तत्सम्बन्धी ब्यौरा क्या है ?

वाणिज्य और उद्योग तथा पूति विभाग मंत्री (श्री विश्वनाथ प्रताप सिंह) : (क) जी, नहीं। किन्तु विस्फोटक सामग्री अधिनियम तथा विस्फोटक सामग्री नियमावली के अधीन लाइसेंस धारकों के लिए यह अनिवार्य है कि वे मध्यम तथा भारी विस्फोटक सामग्री उद्योगों में अग्नि से बचाव और नियंत्रण के लिए विनिर्दिष्ट अभ्युपाय करें।

(ख) प्रश्न ही नहीं उठता।

Setting up of Plants-cum-Workshop of BHEL in West Bengal

4412. SHRIMATI GEETA MUKHERJEE : Will the Minister of INDUSTRY be pleased to state :

(a) whether West Bengal State Government have asked the Centre to locate in the State composite regional plant cum-workshop of Bharat Heavy Electricals Limited (BHEL) for manufacture of turbines, boilers, transformers motors, and spares for all the ten States in the eastern region ; and

(b) if so, the details thereof and Government's reaction thereto ?

THE MINISTER OF COMMERCE AND INDUSTRY AND OF THE DEPART-